

✓
141
8/7/2020

Through Adv
Toussiff

certified copy of order dated 01/7/2020
in the case of Stajni zombit v/s Samiullah
v/s 166 MVACT.

DOZ - 141
cost fee = 25
Stamp No: - LACT

✓
142
8/7/2020

Through
To Lawist.
Lazang Mandoli
Sub Jail Vih.
dispatched via J. New
202/1007/2020

certified copy of order dated 01/7/2020
in the case of. Clate v/s Lazang Mandoli
v/s. 302 APE as per judgement
dated - 01/7/2020.

DOZ:- 142
cost fee:- 25
Stamp No:- 202
v/s per order
No. 01/7/2020

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143
8/7/2020

Through. Counsel.
Jomany Akper 5050
202/1007-6-21

certified copy of order dated 01/7/2020
in the case of Stajni zombit v/s Samiullah
v/s MVACT

DOZ:- 143
cost fee:- 202
Stamp No:- LACT/143

144 ✓
13/11/2020

Thugh: Advocates
Thugh: Advocates
Respendant.
Kishor Rajput

~~19/06/2020~~
Thugh Advoc
Adv Shashi Lato

145 ✓
15/11/2020
146 ✓
16/11/2020

Thugh Advoc
Kishor Rajput

certified copy of order dated 9/6/2020
in the case of Sonam Bajray & ors vs
(Muniraj Singh)
Taming Lath vs. Suit for declaration

certified copy of order
dated 10/11/2020 in the case
of Shaloo vs. Tings
Dr.
vs Baij App)

certified copy of order
dated 29/06/2020 in
the case of Taming
Lath vs
Shog Wagh.

0021-14/11/20
cont fee - Rs
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LAC 1300920

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cont fee -
Adv. no. 140

0.0.1-9
Cont. fee -
Stamp no. LAC
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148
16/7/1911

148
16/7/1911

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8/7/1911

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in the 1/1/1911
Ranow Ranjits
with Thrup Achu

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D.O. 4/7/1911
Cand fee = Rs.

Stamp: LACT 1415670
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D.O. A → 10/6/1911

D.O. 1 → 18/7/1911
Cand fee = Rs. 475

Stamp with LACT 18246
454907.

D.O. A → 17/7/1911

D.O. 1 = 18/7/1911
Cand fee = 301-

Stamp: LACT 17396
2055N161